

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-98-2020****M/s. Niche Developers Goa &
others.****..... Petitioners****V e r s u s****Goa State Consumer Dispute
Redressal Forum.****..... Respondent**Adv. Yuvraj Narvankar for the Petitioners.
Adv. V. Amonkar for the Respondent no.2.**LD-VC-CW-99-2020****M/s. Niche Developers Goa &
others.****..... Petitioners****V e r s u s****Goa State Consumer Dispute
Redressal Forum.****..... Respondent**Adv. Yuvraj Narvankar for the Petitioners.
Adv. V. Amonkar for the Respondent no.2.**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 3 rd September, 2020.****ORDER:**

Given the later developments the petitioners' counsel wants the Court's leave to withdraw these two Writ Petitions. Leave granted. All the pleas and contentions which the petitioners have raised in these writ

petitions have been preserved.

DAMA SESHADRI NAIDU, J.

AP/-